

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4482
ANSWERED ON:21.04.2015
INCOME CEILING FOR PARENTS OF SC ST STUDENTS
Prasad Dr. Bhagirath

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether post-matric scholarships are paid to the students belonging to Scheduled Castes and Scheduled Tribes whose parents' income from all sources does not exceed Rs. 2.50 lakh per annum;
- (b) whether the income limit of parents of children belonging to general category has been fixed at six lakh rupees per annum under the scholarship scheme for graduation and post-graduation implemented by Human Resource Development Ministry;
- (c) whether the Government is likely to increase the income limit of the parents of Scheduled Caste and Scheduled Tribe students greater than six lakh rupees or do away with the said income limit so as to provide opportunities to intelligent SC/ST students to pursue higher education; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a) Yes Sir.
- (b) Under the Central Sector Scheme of Scholarship for college and University students of Ministry of Human Resource Development, all students who satisfy the merit criteria of being above 80th percentile of successful candidates in the relevant scheme for a particular board of Examination in class XII or 10+2 pattern or equivalent and not belonging to the creamy layer, i.e. students whose parents/guardians income from all sources does not exceed Rs. 6 lakh per annum are eligible
- (c) & (d) Presently, no such proposal is under consideration of the Government.